

I would, therefore, like to draw the attention of the Government of India to look into the problems of the small Island territories of our country, particularly the tribal Nicobaris, and to issue necessary directives to the concerned authorities not to cause any provocative situation among the tribals in the Nicobar District.

(ii) Need for inclusion of a by-pass on National Highway No. 6 at Deogarh and completion of work on National Highway No. 23 in Orissa in the Ninth Plan

SHRI SRIBALLAV PANIGRAHI (Deogarh) : Mr. Deputy-Speaker, the necessity for construction of a by-pass on National Highway No. 6 at Deogarh in Orissa and also completion of work on the 'missing link' portion along National Highway No. 23 in Orissa should not be over-emphasised. These two projects having been badly delayed deserve to be included in the Ninth Five Year Plan for implementation on priority.

I request the Union Government to look into the matter.

(iii) Need for construction of an overbridge at Sonenagar Varwadih Railway crossing on Barun Sonenagar G.T. Road, Bihar.

[Translation]

SHRI VIRENDRA KUMAR SINGH (Aurangabad) : The road traffic on NH-2 known as Shershah Suri Road gets jam for almost 15 days in a month between Aurangabad and Dehri. Due to this people suffer losses to the tune of lakhs of rupees. Passengers as well as driver waste a lot of time and remain hungry and thirsty. Sometime the long line of vehicles on both sides of Sone Nagar G.T. Road level crossing stretches upto 50 kms. This traffic remains jam for two to three days. The traffic remains blocked as the level crossing at Sonenagar G.T. Road remains almost closed due to traffic of trains. Due to closure of level crossing at such a busy road the traffic gets jam. Therefore, I request the Central Government to construct an over-bridge at Barun Sonenagar, G.T. Road on Sonenagar-Varwardi railway line (Eastern Railways) crossing or Barun-Navinagar-Amba Road be doubled after including it in National Highway.

(iv) Need to release enhanced quota of wheat and other foodgrains to Maharashtra

[English]

SHRI NARAYAN ATHAWALAY (Mumbai North Central) : As a result of spurt in the prices of wheat during the last months the off take of wheat has increased by nearly 30 per cent from Public Distribution System in Maharashtra as urban and rural poor are badly hit by spurt in the prices of wheat and other foodgrains.

The Government of Maharashtra have therefore approached the Union Government for the release of enhanced quota of wheat and other foodgrains to meet the requirement of urban and rural poor in Maharashtra.

Since the matter is of urgent public importance, I urge upon the hon. Minister of Food and Civil Supplies for effective intervention for release of enhanced quota of wheat to Maharashtra to overcome the problem.

(v) Need to include KOL-Mayaiya Caste in Banda district U.P. into Scheduled Tribe List.

[Translation]

SHRI RAMSAJEEVAN (Banda) : The Banda district in U.P. is situated adjacent to Madhya Pradesh border. The population of the people belonging to Kol-Mayaiya caste living in Banda district runs into thousands. These people live in remote forest and hill areas and call themselves as 'Vanvasi-Adivasi'. Their educational, social and economic condition is pitiable. The people are victims of poverty, exploitation, torture and malnutrition and come under the category of Scheduled Tribes by all norms but they have not been included in the list of Scheduled Tribes maintained by the Central Government. As a result thereof, this caste has been deprived of various facilities extended by the Government. Except in Banda district, the people belonging to this caste and living in Madhya Pradesh and other parts of the country have been included in the list of Scheduled Tribes and are enjoying various facilities available to Scheduled Tribes. It is quite unjustified not to include these people in the list of Scheduled Tribes. Due to this fact there is resentment and desparation prevailing among these tribes.

As such I request the Central Government to make necessary announcement immediately to include this caste in the Central List of Scheduled Tribes.

(vi) Need for construction of link roads in Jalesar Parliamentary constituency, U.P.

PROF. OM PAL SINGH 'NIDAR' (Jalesar) : My Parliamentary Constituency Jalesar (Uttar Pradesh) has been created by joining four districts Ferozabad, Agra, Mathura and Etā. This Parliamentary Constituency is very backward and has no link road in rural areas. There are thousands of villages where there are no link roads. During rainy season these villages remain cut-off from nearer villages and markets. I would like to request the Central Government to construct link roads in Jalesar Parliamentary Constituency on top priority basis without any delay.